

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 658  
TO BE ANSWERED ON 09.12.2022**

**DEATH CASES OF COVID-19 IN KERALA**

† **658. SHRI N.K. PREMACHANDRAN:**

Will the **MINISTER OF HEALTH & FAMILY WELFARE** be pleased to state:

- a) whether the Government has maintained any data on the deaths during the pandemic owing to COVID-19, if so, the details thereof, State/UT-wise;
- b) the details of number of deaths due to COVID-19 in Kerala before the verdict of Supreme Court regarding the criteria fixed to register COVID deaths in the country including Kerala in this regard;
- c) the details of the compensation given to the deceased person/their family who have died due to COVID-19 in Kerala along with the reasons for the delay in disbursing such compensation to them;
- d) whether the Government has issued any directions to the States to expedite the disbursement of compensation for family of the deceased; and
- e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE  
(DR BHARATI PRAVIN PAWAR)**

(a) to (e): Ministry of Health & Family Welfare maintains data on COVID-19 deaths as reported by States. A total of 5,30,633 deaths due to COVID-19 have been reported by States/UTs in the country as on 6th December 2022. Details of deaths reported by States/UTs is at **Annexure**.

Hon'ble Supreme Court had issued orders regarding the criteria fixed to register Covid-19 deaths on 30<sup>th</sup> June 2021. The total deaths as reported by the State of Kerala as on 30<sup>th</sup> June 2021 was 13093.

As per Hon'ble Supreme Court's directions, NDMA has issued guidelines for Ex-gratia assistance to next of kin of the deceased by Covid-19 on 11<sup>th</sup> September 2021. States are accordingly sanctioning Ex-Gratia to the eligible families.

The guidelines issued by NDMA has recommended States/UTs to settle all claims within thirty days of submission of required documents, subject to cause of death certified as COVID-19.

## Cumulative number of deaths due to COVID-19 as, reported by States/UTs.

(as on 06.12.22)

S. No.	Name of State / UT	No. of Deaths
1	Andaman and Nicobar Islands	129
2	Andhra Pradesh	14733
3	Arunachal Pradesh	296
4	Assam	8035
5	Bihar	12302
6	Chandigarh	1181
7	Chhattisgarh	14146
8	Dadra and Nagar Haveli and Daman and Diu	4
9	Delhi	26519
10	Goa	4013
11	Gujarat	11043
12	Haryana	10714
13	Himachal	4213
14	Jammu and Kashmir	4785
15	Jharkhand	5331
16	Karnataka	40303
17	Kerala	71504
18	Ladakh	231
19	Lakshadweep	52
20	Madhya Pradesh	10776
21	Maharashtra	148407
22	Manipur	2149
23	Meghalaya	1624
24	Mizoram	726
25	Nagaland	782
26	Odisha	9205
27	Puducherry	1975
28	Punjab	19289
29	Rajasthan	9653
30	Sikkim	499
31	Tamil Nadu	38049
32	Telangana	4111
33	Tripura	940
34	Uttarakhand	7751
35	Uttar Pradesh	23632
36	West Bengal	21531